



2026:AHC:27973

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 775 of 2026

Anjani Kumar

.....Petitioner(s)

Versus

Union Of India And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sushil Kumar Shukla
Counsel for Respondent(s)	:	A.S.G.I., Shiv Kumar Pal

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.3 of 2026

1. By way of correction application, correction has been sought in the order dated 22.01.2026 for deletion of the words 'S.K. Gupta' while substituting it with 'Sushil Kumar Shukla'.

2. The correction application is **allowed** accordingly.

February 9, 2026

N.S.Rathour

(Vikas Budhwar,J.)